

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 363 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE COMPANY: M/s J.P. Engineers Pvt. Ltd. Vs. M/s Murti Udyog Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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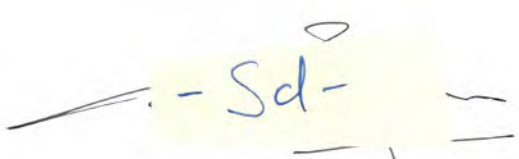
For the Petitioner (s) : Mr. Sharad Tyagi, Advocate

For the Respondent (s) : Ms. Shilpa Gupta, Advocate

ORDER

The Respondent has been duly served and has put in appearance through Ms. Shilpa Gupta, Advocate. The Ld. Counsel prays for some time to file the reply.

To come up on 9th October, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)